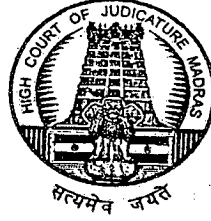


R.O.C.No. 56568-A/2019-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 145 / 2019

The Government in G.O.Ms.No.209, Home (Cts.II) Department, dated 26.04.2019, have issued orders sanctioning the constitution of an Additional Special Court for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, presided over by an officer in the cadre of Assistant Sessions Judge (Senior Civil Judge).

Thiru.A.Ramesh, Sub Judge, Tambaram, is transferred and posted as Assistant Sessions Judge, Additional Special Court for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 08.07.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**